

FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016
 NAME OF THE CORPORATE DEBTOR IMP-POWERS LTD
 DATE OF COMMENCEMENT OF CIRP 29/03/22
 LIST OF CREDITORS AS ON 01/05/23

| SN | NAME OF CREDITOR | DETAILS OF CLAIM RECEIVED | | | DETAILS OF CLAIM ADMITTED | | | | AMOUNT OF CONTINGENT CLAIM | AMT OF MUTUAL DUES THAT MAY BE SET OFF | AMOUNT OF CLAIM NOT ADMITTED | CLAIM UNDER VERIFICATION | REMARKS | |
|----|------------------------|---------------------------|--------------------------|--------------------------|-------------------------------|------------------------------|--------------------------|--------------------------|----------------------------|--|------------------------------|--------------------------|------------------------|-------------|
| | | DATE OF RECEIPT | AMT CLAIMED | AMOUNT OF CLAIM ADMITTED | NATURE OF CLAIM | AMT COVERED BY SECURITY INTY | AMT COVERED BY GUARANTEE | RELATED PARTY | | | | | | VOTING % |
| 1 | State Bank of India | 08.04.2022 | 1,47,62,64,859.00 | 1,42,15,86,103.30 | Term loan and working capital | 1,42,15,86,103.30 | 1,42,15,86,103.30 | NO | 36.4378% | 0.00 | 5,46,78,755.70 | 0.00 | CLAIMS NOT ADMITTED | |
| 2 | Bank of India | 12.04.2022 | 70,83,41,380.98 | 62,04,41,588.15 | Working Capital | 62,04,41,588.15 | 62,04,41,588.15 | NO | 15.9030% | 0.00 | 8,58,99,792.83 | 0.00 | | |
| 3 | Karnataka Bank Limited | 12.04.2022 | 45,05,28,081.66 | 36,73,30,106.22 | Working Capital | 36,73,30,106.22 | 36,73,30,106.22 | NO | 9.4153% | 0.00 | 8,31,97,975.44 | 0.00 | HAVE GONE UP AS | |
| 4 | Indian Bank | 13.04.2022 | 43,45,06,283.00 | 43,19,16,303.10 | Working Capital | 43,19,16,303.10 | 43,19,16,303.10 | NO | 11.0708% | 0.00 | 25,89,979.90 | 0.00 | SOME BANK GUARANTEES | |
| 5 | IDBI Bank Limited | 13.04.2022 | 40,07,34,450.75 | 36,20,85,713.65 | Working Capital | 36,20,85,713.65 | 36,20,85,713.65 | NO | 9.2809% | 0.00 | 3,86,48,737.10 | 0.00 | | |
| 6 | STCI Finance Limited | 16.04.2022 | 30,19,71,382.00 | 30,19,71,382.25 | Term loan | 30,19,71,382.25 | 30,19,71,382.25 | NO | 7.7401% | 0.00 | -0.25 | 0.00 | HAVE | |
| 7 | Axis Bank | 13.04.2022 | 21,50,05,834.25 | 19,03,09,499.49 | Working Capital | 19,03,09,107.01 | 19,03,09,107.01 | NO | 4.8801% | 0.00 | 2,46,15,334.76 | 0.00 | | |
| 8 | ICICI Bank, Limited | 03.03.2023 | 16,57,247.84 | 16,52,738.84 | Car Loan | 16,52,738.84 | 0.00 | NO | 0.0424% | 0.00 | 4,509.00 | 0.00 | MATURED | |
| 8 | TOTAL | | 3,98,70,09,519.48 | 3,69,73,74,435.00 | | 0.00 | 3,69,72,83,042.52 | 3,69,56,40,303.68 | 0.00 | 94.7704% | 0.00 | 0.00 | 28,95,35,084.48 | 0.00 |



SECURITY INTEREST

1. Details of security provided by State Bank of India in the claim form:

Primary:

FITL - first pari passu by way of hypothecation of stock of RM, in progress, finished goods, stores & spares & book debt of many segment with consortium banks both present & futures.

TL - 1st pari passu charge on FA of company both present & futures with others member banks of consortium.

Collateral:

1st pari passu charged on entire FA of co. both present & future on pari passu with other bank of consortium.

2. Details of security provided by Bank of India in the claim form:

Primary:

1st pari passu charge on CA of co. both present & futures on pari passu basis with other WC lenders.

TDR by way of margin for BG facility.

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3. Details of security provided by Karnataka Bank in the claim form:

Primary:

O/D Charge on all current asset of co. & future on pari passu basis with other banks in consortium.

Pre-shipment credit - hypothecation of CA & cover under ECIB - WTPC of ECGCI.

Post-shipment credit - export bills cover

LC/BG - cash margin 10 %

DPN - first charge on present & future CA of co. on pari passu basis with other members of bank of SBI led consortium

Collateral:

Second charge on all FA of co.both present & future on pari passu basis with other members bank of consortium.

Guarantee - adhitya & ajay dhoot.

4. Details of security provided by Indian Bank in the claim form:

Primary:

1st pari passu charge on CA of co. both present & futures with other banks in consortium.



5. Details of security provided by IDBI Bank in the claim form:

Primary:

1st pari passu charge on CA of co.both present & futures on pari passu.

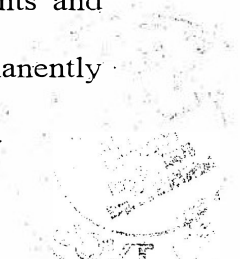
Collateral:

2nd pari passu charge on FA of co.both present & futures on pari passu.

6. Details of security provided by STCI Finance Limited in the claim form:

1. Office premises Flat No. 73 on the 7th Floor of the building known as "Advent" in Foreshore Co-operative Housing Society Limited, constructed on the Government leasehold Plot No. 12-A, General J. Bhosa le Marg of Backbay Reclamation Scheme, in the city and Island and Registration Sub-District Mumbai, in the State of Maharashtra together with all furn it ure and fixtures.
2. All THAT pieces or parcels of land admeasuring in aggregate 14.360 sq. mt rs. situated in Survey No(s). 263/3/2/2, 263/3/27 /3, 264/2, & 268 within the Village limits of Sayli, in the Union Territory of Dadra and Nagar Haveli together with all buildings and structure thereon and all plants and machinery whether attached to the earth or permanently fastened to anything attached to the earth or otherwise.

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3. All THAT pieces or parcels of land comprised in Plot No. 85, ABCD, admeasuring 1712 sq. mtrs. or thereabouts on Government Industrial Est ate, Kandivali (West), Mumbai 400067 together with all buildings and structure thereon and all plants and machinery whether attached to the earth or permanently fastened to anything attached to the earth or otherwise.

4. All that pieces or parcels of Land comprised in land bearing Survey No. 264/1 ad measuring O Hectares 19 Are within t he village limits of Village Sayli of Union Territory of Dadra and Nagar Haveli for industrial purpose together with all buildings and structures standing thereon and all plant and machinery attached to the earth or permanently fastened to anything attached to the earth or otherwise.

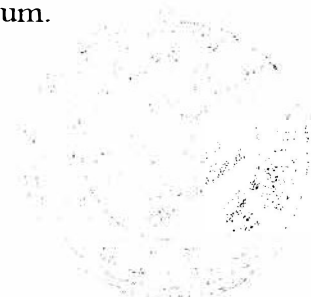
7. Details of security provided by Axis Bank in the claim form:

Primary:

1st pari passu charge on CA of co. both present & futures on pari passu basis with other banks in consortium.

Collateral:

2nd pari passu charge on FA of co. both present & futures on pari passu basis with other members bank of consortium.



8. Details of security provided by ICICI Bank Limited in the claim form:

Two vehicles namely, Jaguar (Reg. No. DN09Q7700) and Hyundai Creta (Reg. No. DN09Q1994)

